

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 13 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-13
Mr. Pradeep Misra and Mr. Manoj Kumar
Sharma for R-3 to R-5

ORDER

Heard Mr. M.G.Ramachandran, learned counsel for the appellant.

Post the mater for further hearing on **12th December, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh